

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
PRINCIPAL BENCH

CP. No. (IB) – 110(PB) / 2017

IN THE MATTER OF:

M/s. Alchemist Asset Reconstruction Company Limited .....PETITIONER

M/s Tirupati Buildings & Offices Pvt. Ltd. ....RESPONDENT

SECTION:

Under Section 7 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 05.07.2017

Coram:

CHIEF JUSTICE M. M. KUMAR  
Hon'ble President


DEEPA KRISHAN  
Hon'ble Member (Technical)

For the Petitioner :- Mr. Hansdeep Singh (Advocate)  
Ms. Varsha Banerjee, (Advocate)

For the Respondent :- Mr. Gaurav Srivastava (Advocate)

ORDER

On the request made by the counsel for the parties hearing is deferred to 7<sup>th</sup> July, 2017.

  
CHIEF JUSTICE M. M. KUMAR  
PRESIDENT

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)